

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 407 OF 2018 IN
DFR NO. 777 OF 2018

Dated: 3rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)
Vs.

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Mr. Tushar Shrivastava

Counsel for the Respondent(s) : ----

ORDER

Issue notice on IA No. 407 of 2018 returnable on 16.05.2018. Dasti, in addition is also permitted.

List this matter on 16.05.2018, as requested.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member